

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 836/2020

ASHWINI KUMAR UPADHYAY

Petitioner(s)

VERSUS

UNION OF INDIA &amp; ORS.

Respondent(s)

([FOR FURTHER DIRECTIONS]

IA No. 68563/2022 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 68555/2022 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 68559/2022 - INTERVENTION/IMPLEADMENT

IA No. 68551/2022 - INTERVENTION/IMPLEADMENT)

WITH

T.C.(C) No. 21/2022 (XVI-A)

(FOR ADMISSION)

T.C.(C) No. 23/2022 (XVI-A)

T.C.(C) No. 24/2022 (XVI-A)

(FOR ADMISSION)

W.P.(C) No. 446/2022 (PIL-W)

(FOR ADMISSION)

Date : 30-08-2022 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SANJAY KISHAN KAUL

HON'BLE MR. JUSTICE ABHAY S. OKA

For Petitioner(s) Mr. Ashwini Upadhyay, Adv.  
Mr. Ashutosh Dubey, AOR  
Mr. Rajshri Dubey, Adv.  
Mr. Abhishek Chauhan, Adv.  
Mr. Amit P. Shahi, Adv.  
Mr. H. B. Dubey, Adv.  
Mr. Manish Bhandari, Adv.  
Mr. Amit Kumar, Adv.

Mr. Ashwani Kumar Dubey, AOR

For Respondent(s) Mr. Raj Bahadur Yadav, AOR

Mr. Tushar Mehta, SG  
Mr. K. M. Nataraj, Adv.  
Ms. Kanu Agrawal, Adv.

Mr. Chinmayee Chandra, Adv.  
Mr. Navanjay Mahapatra, Adv.  
Mr. Anuj Srinivas Udupa, Adv.  
Mr. Nakul Chengappa K. K., Adv.  
Mr. Chitransh Sharma, Adv.  
Mr. Amrish Kumar, AOR

Mr. Gautam Talukdar, AOR

Mr. S. M. Chandrashekhar, Sr. Adv.  
Ms. Sabyasachi Banerjee, Adv.  
Mr. Nishanth Patil, AOR

UPON hearing the counsel the Court made the following  
O R D E R

The status report of respondent No.3 perused.

It is stated in the status report that meeting with State governments have been held and some more time is required to have a wider consultations with all the stakeholders.

Six weeks' time is sought for the said purpose.

List on 19<sup>th</sup> October, 2022.

(RASHMI DHYANI PANT)  
COURT MASTER

(POONAM VAID)  
COURT MASTER